

ITEM NO.38

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 8357/2016

RAM SINGH

Appellant(s)

VERSUS

RAJENDRA PRATAP SINGH @ MOTI SINGH & ORS.

Respondent(s)

Date : 20-11-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pradeep Kumar Yadav, Adv.
Ms. Anjale Kumari, Adv.
Ms. Chhaya, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s)

Ms. Sakshi Kakkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole appellant is duly represented now.

Respondent No.1 has filed counter affidavit.

Service is complete on respondent Nos.2 to 14 but none
has entered appearance.

Respondent No.15 has been deleted from the array of
parties vide Hon'ble Judge in Chambers' order dated
30.08.2017.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

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